

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1469
ANSWERED ON:11.12.2003
OUTSTANDING DUES RECOVERED BY NTPC FROM SEBS
PRABHA RAU;VILAS BABURAO MUTTEMWAR

Will the Minister of POWER be pleased to state:

- (a) whether National Thermal Power Corporation (NTPC) has recovered a good amount of their outstanding dues from the State Governments;
- (b) if so, the total amount recovered from the State Governments and the balance outstanding dues against each State as on date; and
- (c) the amount of surcharge and penalties which have been written off, State-wise and the commitments made by the States to clear the balance amount of their dues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : Government of India implemented scheme for One Time Settlement of the dues of State Electricity Boards (SEBs) on 17.4.2002 for securitization of outstanding dues as on 30.09.2001 payable by various SEBs. The scheme provides that total outstanding dues as on 30.09.2001 including 40% surcharge would be securitized by issuance of 15 year 8.5% tax-free bonds and balance 60% surcharge payable by SEBs to CPSUs would be waived off. Further, bonds issued by SEBs after 1.3.1998 but outstanding as on 30.09.2001 were also eligible for conversion under the scheme.

Pursuant to the implementation of the scheme, tripartite agreement for implementation was signed by all the 28 State Governments. Accordingly, the power bonds amounting to Rs.15,788.396 crore have been received by National Thermal Power Corporation (NTPC) in September, 2003 from the States to whom NTPC is supplying power. The details are at Annexure-I. The liquidation of outstanding dues payable by the concerned SEBs are discussed and resolved by NTPC.

As per the One Time Settlement Scheme the details pertaining to the amount of surcharge etc., which have been written off are at Annexure-II. The total outstanding dues for NTPC from various SEBs etc. as on 31.10.2003 are at Annexure-III.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1469 FC 11.12.2003

DETAILS OF BONDS ISSUED BY RBI ON ONE TIME SETTLEMENT SCHEME (Rs. Crore)

SL.NO	STATES	BOND ISSUED
1	Uttar Pradesh	3989.9000
2	Uttaranchal	399.6500
3	Rajasthan	290.0000
4	Punjab	346.2300
5	Haryana	1075.0000
6	Himachal Pradesh	33.3880
7	Maharashtra	381.4000
8	Gujarat	837.2400
9	Andhra Pradesh	1260.6500
10	Karnataka	196.6100
11	Tamil Nadu	465.0660
12	Kerala	1002.4000
13	West Bengal	1174.2480
14	Assam	51.4640
15	Jammu & Kashmir	367.3600
16	Sikkim	34.1960
17	Orissa	1102.8740
18	Bihar	1466.6600
19	Madhya Pradesh	830.8400
20	Chhattisgarh	483.2200
21	Jharkhand	-

TOTAL 15788.3960

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1469 TO ANSWERED IN LOK SABHA FOR 11.12.2003.

AMOUNT OF SURCHARG (60%) WRITTEN OFF FROM SEBS/STATE UTILITIES DUE FOR NTPC

(Rs. in lakh)

Sl. State Electricity Boards (SEB)/ State Utilities 60% written off surcharge
No. pertaining to the States/UTs

1.	Uttar Pradesh	55540
2.	Uttaranchal	6172
3.	Rajasthan	4908
4.	Punjab	373
5.	Haryana	8216
6.	Himachal Pradesh	626
7	Jammu & Kashmir	423
8.	Madhya Pradesh	9023
9.	Chhattisgarh	12635
10.	Maharashtra	5402
11.	Gujarat	14174
12.	Andhra Pradesh	3078
13.	Karnataka	4988
14.	Tamil Nadu	9172
15.	Kerala	8307
16.	West Bengal	44748
17.	Bihar	53601
18.	Orissa	10888
19.	Sikkim	983
20.	Jharkhand	0
21.	Assam	1505

Total 254762

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS(a) TO (c) OF UNSTARRED QUESTION NO. 1469 TO BE ANSWERED IN THE LOK SABHA ON 11.12.2003.

Sl. No.	SEBs/STATE UTILITIES PERTAINING TO STATES/UTs	OUTSTANDING DUES PRINCIPAL	SURCHARGE	TOTAL
1	ANDHRA PRADESH	-9014	46	-8968
2	ARUNACHAL PRADESH	0		0 0
3	ASSAM	132		211 343
4	BIHAR	81119		5483 86602
5	CHANDIGARH	13		0 13
6	CHHATISGARH	13809	21058	34867
7	COOPERATIVES	0		0 0
8	DELHI	186705		193589 380294
9	DADAR & NAGAR HAVELI	-34	0	-34
10	DAMAN & DIU	-866		0 -866
11	GUJARAT		-208 1103	895
12	GOA	-124	0	-124
13	HARYANA	-21107	315	-20792
14	HIMACHAL PRADESH	-1290	0	-1290
15	JAMMU & KASHMIR	-32	0	-32
16	JHARKHAND	89190	77683	166873
17	KARNATAKA	-41	107	66
18	KERALA	15227	6933	22160
19	MADYA PRADESH	14415	336	14751
20	MAHARASHTRA	4771	686	5457
21	MANIPUR	0		0 0
22	MEGHALAYA	0		0 0
23	MIZORAM	0		0 0
24	NAGALAND	0		0 0
25	NEEPCO	0 0		0
26	ORISSA		24946	1677 26623
27	OTHERS		0 0	0
28	PUNJAB	-890	0	-890
29	PONDICHERRY	-668	24	-644
30	RAJASTHAN	837	125	962
31	STATE GOVTs		0 0	0
32	SIKKIM	244		44 288
33	TAMIL NADU		-3707	117 -3590
34	TRIPURA	0	0 0	
35	UTTAR PRADESH	1100	0	1100
36	UTTRANCHAL	371	0	371
37	WEST BANGAL	0	129	129

TOTAL 394898 309666 704564

1	DAMODAR VALLEY CORPN.	10811	28438	39249
2	POWERGRID	44	194 238	
3	RAILWAYS		1	0 1
4	NTPC VIDYUT VYAPAR NIGAM	24		0 24
5	UNSCHEDULED INTERCHANGE	-140		0 -140

TOTAL 10740 28632 39372

GRAND TOTAL 405638 338298 743936